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*** IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ ITA 420/2022

PR COMMISSIONER OF INCOME TAX Appellant

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vipul Agrawal and
Mr.Parth Semwal, Jr.Standing
Counsel.

versus

HINDUSTAN AQUA LTD. Respondent

Through: Mr.Gautam Jain, Advocate with
Mr.Ajit Kumar Jha, Advocate.

+ ITA 421/2022

PR COMMISSIONER OF INCOME TAX Appellant

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vipul Agrawal and
Mr.Parth Semwal, Jr.Standing
Counsel.

versus

HAL OFFSHORES LTD Respondent

Through: Mr.Gautam Jain, Advocate with
Mr.Ajit Kumar Jha, Advocate.

+ ITA 422/2022

PR COMMISSIONER OF INCOME TAX Appellant

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vipul Agrawal and
Mr.Parth Semwal, Jr.Standing
Counsel.



versus

M/S HAL OFFSHORES LTD Respondent

Through: Mr.Gautam Jain, Advocate with
Mr.Ajit Kumar Jha, Advocate.

+ **ITA 423/2022**

PR COMMISSIONER OF INCOME TAX(CENTRAL) 2... Appellant

Through: Mr.Zoheb Hossain, Sr.Standing
Counsel with Mr.Vipul Agrawal and
Mr.Parth Semwal, Jr.Standing
Counsel.

versus

M/S HINDUSTAN AQUA LTD. Respondent

Through: Mr.Gautam Jain, Advocate with
Mr.Ajit Kumar Jha, Advocate.

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MS. JUSTICE MANMEET PRITAM SINGH ARORA

ORDER

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27.10.2022

Learned counsel for the appellants states that revenue's appeal being ITA No.645/2019 involving identical issues is pending before this Court and the same is next listed on 19th December, 2022.

Accordingly, issue notice. Mr.Gautam Jain, Advocate accepts notice on behalf of the respondents.



List the matter for hearing and disposal on 19th December, 2022. It is made clear that no adjournment shall be granted on the next date of hearing.

MANMOHAN, J

MANMEET PRITAM SINGH ARORA, J

OCTOBER 27, 2022
TS